

**FAO No. 2372 of 1999**

**Sheela Devi.**

..... Appellants

**Sahib Singh.**

---Respondents.

**Respondent No. 2:**

**Subash Chander S/o Sh. Sohan Lal R/o Village  
Khanpur Tehsil and Distt. Hisar ( Registered owner  
of Tata Four wheeler No. HR-21/5877)**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **21/03/2024(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 04<sup>th</sup>  
March Fenurary, 2024.



Superintendent (Judl.),  
For Registrar (Judicial)

4/10/24